



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2015-16/245

IDMD.CDD.No. 1157/14.04.050/2015-16

November 24, 2015

The Chairman & Managing Director  
All Scheduled Commercial Banks  
(Excluding RRBs)

Dear Sir/Madam,

**Sovereign Gold Bonds, 2015-16**

A reference is invited to [circular IDMD.CDD.No. 939/14.04.050/2015-16 dated October 30, 2015](#) on Sovereign Gold Bond scheme.

2. It has been decided to shift the issue date of the Sovereign Gold Bond from November 26, 2015 to November 30, 2015. In this regard, please refer to the Operational Guidelines issued vide [circular IDMD.CDD.No.968/14.04.050/2015-16 dated November 4, 2015](#), wherein it was stated that applicants will be paid interest at prevailing savings bank rate from the date of realization of payment to the settlement date i.e. period for which they are out of funds. As the settlement date has now been shifted to November 30, 2015, the interest at prevailing savings bank rate shall be paid from the date of realization of payment to the new settlement date i.e. November 30, 2015.

3. Other terms and conditions of the above circulars remain unchanged.

Yours faithfully

(P. K. Pati)  
General Manager